<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 42 OF 2017

Dated: 10th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M. P. Power Management Co. Ltd.	Appellant(s)
M/s Jaiprakash Power Ventures Ltd. & (Vs. OrsRespondent(s)
Counsel for the Appellant(s) :	Mr. Purushaindra Kaurav, Sr. Adv. Mr. Ravin Dubey Mr. Nitin Gaur Mr. Anuradha Mishra
Counsel for the Respondent(s) :	Mr. Venkatesh Mr. Pratyush Singh for R-1
	Ms. Mandakini Ghosh Ms. Ritika Singhal for R-5

<u>ORDER</u>

Issue notice to the Respondents returnable on 05.09.2017. Mr. Venkatesh takes notice on behalf of Respondent No.1 and Ms. Mandakini Ghosh takes notice on behalf of Respondent No.5. Dasti, in addition, is permitted.

List the matter on 05.09.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson